

(b) the reasons for delay in getting approval from the Expert Appraisal Committee (EAC) of the Ministry; and

(c) by when approval for EAC is going to be given?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) to (c) The Ministry of Environment, Forest and Climate Change (MoEF&CC) accords prior environmental clearance for projects or activities listed in the Schedule to the Environment Impact Assessment (EIA) Notification, 2006 (and its amendments) after having followed the prescribed process in the said notification. The proposal for Terms of Reference (ToR) to the project 'Expansion of Vijayawada Airport in respect of construction of new integrated terminal building and allied facilities' at Kesarapally Village, Gannavaram, Krishna District, Andhra Pradesh by M/s Airports Authority of India, Vijayawada was submitted to this Ministry *vide* online proposal No. IA/AP/MIS/75598/2018 dated 27th June, 2018. The Ministry *vide* letter F.No.0-59/2016-IA-III dated 7th September, 2018 has issued ToR to the above said project for preparation of the Environmental Impact Assessment Report and Environmental Management Plan. Further, this Ministry has not received application from M/s Airports Authority of India, Vijayawada for grant of Environmental Clearance to the above said project so far.

Vegetation cover to concrete infrastructure ratio in urban areas

810. SHRI K.C.RAMAMURTHY: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) ratio of total land under vegetation cover to the concrete infrastructure, such as roads, buildings, bridges, tracks, etc., in Delhi, Mumbai, Bangalore, Chennai and Kolkata;

(b) whether any regulation for maintaining a set ratio between the two in urban areas exists;

(c) if so, whether given ratio is accurately maintained in afore-mentioned cities; and

(d) if not, whether Government plans to come up with any such regulation regarding a specific ratio of vegetation cover in urban areas, as a mandatory provision?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) to (d) No such information is available. However, as per the Model Building Bye-Law, 2016, published by Town and Country Planning Organisation (TCPO), Ministry of Housing and Urban Affairs, Government of India, provisions for city and site level greening have been prescribed in alignment with National Sustainable Habitat Mission to encourage augmentation of

green cover in the city/plot. Model Building Bye-Law, 2016, under Urban Greening Guidelines, 2014 and other provisions prescribe minimum 1 tree/every 80 sqmt of plot area for plot sizes more than 100 sqmt and planted within the setback of the plot, Compensatory Plantation for felled/transplanted trees in the ratio 1:3 within the premises under consideration, Choice of species for plantation in site and abutting the road to be adopted as per Section 8 of the Urban Green Guidelines, 2014 and the unpaved area shall be more than or equal to 20% of the recreational open spaces.

Setting up of IIFM in Jharkhand

811. SHRI MAHESH PODDAR: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether there is only one Indian Institute of Forest Management (IIFM) in the whole country; and

(b) if so, whether Government is considering to open the second IIFM in Jharkhand?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) Yes, Sir. There is only one Indian Institute of Forest Management (IIFM) in the whole country.

(b) At present there is no proposal to open the second Indian Institute of Forest Management (IIFM) in Jharkhand.

Availability of statistical data relating to forestry sector

812. SHRI SANJAY RAUT: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that statistical data relating to forestry sector is not available;

(b) if so, the details thereof and the reasons therefor;

(c) whether there is any proposal to create a database to have updated knowledge of forestry wealth;

(d) if so, the details thereof;

(e) whether there is shortage of timber products, medicinal plants, paper, gum, rubber, raw material and fruits due to shrinking forests; and

(f) if so, the details thereof and the steps taken to overcome this problem?